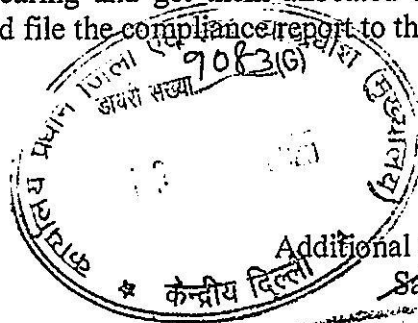


OFFICE OF THE CHIEF JUDICIAL MAGISTRATE  
SOUTH EAST DISTRICT COURT SAKET: NEW DELHI -110017

ORDER

In partial modification of the previous order no. 6182-6203/CJM/SED/Saket/ND/2025 dated 04.11.2025, it is hereby ordered that all the cases pertaining to the financial institutions and the telecom companies under section 138 of NI Act, 1881, wherein the total amount of cheque(s) in question is upto Rs. 50,000/- be transferred to the Evening Court.

All the Ahlmads and Assistant Ahlmads of all the magestrial courts are directed to identify such cases in daily cause list and directly transfer those cases to Evening Court No. 5 one day in advance before the date of hearing and get them allocated to Evening court through Computer Branch, South East District and file the compliance report to the office of undersigned.



Additional Chief Judicial Magistrate (S.E)  
Saket Courts, New Delhi

6306 - 6350

No. \_\_\_\_\_/CJM/SED/SAKET/ND/2025

New Delhi, Dated : 12.11.2025

Copy forwarded to:-

1. The Registrar General, Hon'ble High Court of Delhi, Sher Shah Road, New Delhi.  
(Through: Ld. Principal District & Sessions Judge, South-East, District Court, Saket, New Delhi)
2. The Ld. Principal District and sessions Judges, Head Quarters, West, North East, East, Shahdara, Patiala House Courts, North, North-West, South, South West, RACC, Delhi.
3. All Ld. CJMs Central/West THC, South-West Dwarka, North/North-West Rohini, New Delhi Patiala House, North-East/East/Shahdara KKD, South Saket, Rouse Avenue, Delhi.
4. The Ld. Secretary DLSA South/South-East, Saket Court, Delhi.
5. The CP, Delhi, The DCP South/South-East Through Chowki Incharge, Saket Court Complex, Delhi.
6. The I G (Prison), Tihar Jail, Delhi/New Delhi, The Supdt. Central Jail, Delhi through A.O. (J) R&I Branch, South East District, Ssaket Court, New Delhi.
7. The Directorate of Prosecution Delhi, The Chief Public Prosecutor, South/South East District/Saket.
8. The Lock Up Incharge, Saket Court, Delhi.
9. The Secretaries, Bar Associations, Saket, THC, PHC, KKD, Rohini, RACC and Dwarka, Delhi.
- ✓ 10. The Incharge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
11. The office of Ld. Principal District and Sessions Judge, South East District, Saket Court, New Delhi.
12. The Incharge, Computer Branch, Saket Court, Delhi.
13. The E-Sewa Kendra, Saket Court Complex, Delhi.
14. The Notice Board, Saket Court Complex, Delhi.
15. The Incharge, Video Conferencing Room, Saket Court, Delhi.
16. The Incharge, Office of Ld. CJM, South East District, Saket Court, Delhi.
17. All courts of JMFC, South-East District, Saket Court, New Delhi.

Additional Chief Judicial Magistrate (S.E)  
Saket Courts, New Delhi